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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 172/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017**

Name of the Company: Yatin C Davda & Anr.
V/s.
Iberchem India Ltd & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

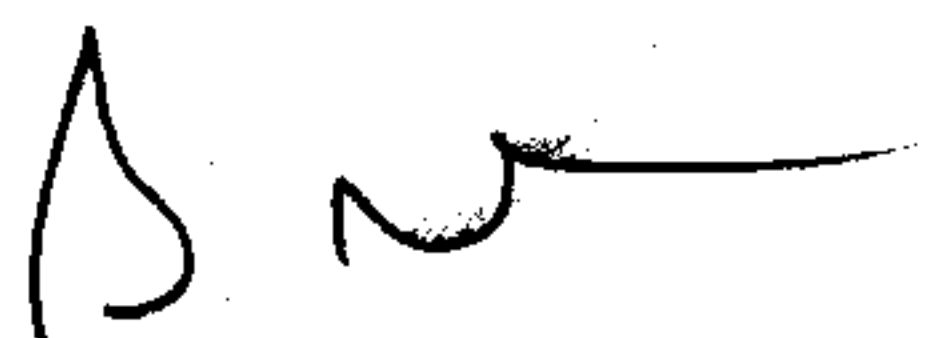
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rasesh Parikh } Kishan Dave } Hitesh Buch }	Advocate PCS	(Original Petitioner) (Respondent in I.A.)	R.H. Parikh K. Dave H. Buch.
2.	SUJAL SHAH	Advocate	Resp. Nos. 2 to 6	Sujal Shah
3.	Mr. Saurabh Soparkar along with Mr. Bijal Chhatrapati	Advocate	Resp. NO. 1 and 2	Mr. Saurabh Soparkar
4.	Siddharth Sinha	Advocate	Resp. No. 1 and 2	Siddharth Sinha

ORDER

Learned Advocate Mr. Rasesh Parikh with Learned PCS Mr. Hitesh Buch with Learned Advocate Mr. Kishan Dave present for Original Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Bijal Chhatrapati with Learned Advocate Mr. Siddharth Sinha i/b J Sagar & Associates present for Original Respondent No.1 to 2. Learned Advocate Mr. Sujal Shah present for Original Respondents No. 2 to 6.

At request of both sides.

List the matter on 09.11.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 09th day of November, 2017.